

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-208

Appeal No852/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 20(1)

Vs

ROC &Ors. (M/s Prityksha Builders and Developers Pvt Ltd.)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 06.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Zoheb Hossain, Sr. Standing Counsel for IT Deptt. and Adv.  
Fahad M. Khan

For the Respondent

: Mr. Alok Pandey, AROC, Delhi & Haryana

ORDER

ld. Counsel for the Income Tax appeared and seeks time to file affidavit of service. Let the same be filed. Ld. ARoC is also present. List the case for 16.12.2019.

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

NK